

Fourteenth Loksabha**Session : 5****Date : 18-08-2005****Participants : [Shivanna Shri M](#)**

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Title :To abolish the Common Entrance Examination (CET) which is a major obstacle for the students from SCs, STs and OBCs to compete for admission in Engineering, Medical colleges etc.

SHRI M. SHIVANNA (CHAMARAJANAGAR): Mr. Chairman, Sir, the entrance examinations conducted by the State Education Boards and the Centre have create a lot of problems, not only to the students but also to the parents. In fact, the entrance examination for Engineering, Medical, and Architecture is still going on. Casual round of counselling has not yet started. The entire process of counselling and tests takes about six to eight months. The marks obtained in the 12th Standard examination have been completely ignored.

The hon. Chief Minister of Tamil Nadu, Ms. Jayalalitha had cancelled the CET in Tamil Nadu. Now, the Tamil Nadu Government is planning to take over all the private engineering and medical colleges. Similarly, in Karnataka and Maharashtra and other States, the private engineering and medical colleges are not

* Translation of the speech originally delivered in Kannada.

meant for the middle class and lower middle class families. Corruption is also rampant. CET question papers and IIT Entrance Exam papers are available before the actual test for a very high price. Middlemen are minting huge money at the cost of poor students. This has adversely affected the future prospects of students hailing from SCs, STs, OBCs and other backward and downtrodden communities. It is high time that Centre should intervene immediately in this matter and find out some viable solution for this malaise before it is too late.

My prayer, therefore, to the hon. HRD Minister is to take urgent remedial steps to right the wrong by abolishing the CET which has become a major obstacle for the students from SCs, STs, OBCs and other communities to compete for the admission in professional colleges. The marks scored in the 12th examination alone should be taken into consideration for admission to all the professional and educational institutions which has been the case since long.

सभापति महोदय : श्री बैठा जी, आपने तीन विायों पर नोटिस दिया है, लेकिन नियमतः आप एक ही विाय उठा सकते हैं। आप एक मिनट में अपनी बात समाप्त कीजिए।